

Shri Hari Vishnu Kamath: I move:

"That, under Rule 340, the debate on the motion be adjourned."

Mr. Deputy-Speaker: The time of the House is very valuable. (*Interruptions*).

Shri U. M. Trivedi: It is valuable for us also.

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): We can have this Bill as the first item tomorrow.

Mr. Deputy-Speaker: Is that the sense of the House?

Several hon. Members: Yes.

Mr. Deputy-Speaker: All right. The Bill will be taken up tomorrow as the first item.

13.15 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): Mr. Deputy-Speaker, Sir, as further discussion on the Motion of the Finance Minister regarding Economic Situation has been postponed, it has become essential to include some additional legislative items in the programme of the Lok Sabha for the current week. I would, therefore, like to inform the House that we propose to bring up before the House the following business for tomorrow and day-after. Of course, the first item will be consideration and passing of the Electricity (Supply) Amendment Bill.

(2) Consideration and passing of the Coal Mines Labour Welfare Fund Bill, 1965.

(3) Consideration and passing of the Delhi High Court Bill, 1965, as reported by the Select Committee.

(4) Consideration and passing of the Companies (Second Amendment) Bill, 1965.

(5) Consideration and passing of the All India Services (Amendment) Bill, 1965.

(6) Consideration and passing of Registration of Births and Deaths Bill, as passed by the Rajya Sabha.

(7) Consideration and passing of Delhi Shops and Establishments (Amendment) Bill, 1966.

Shri Hari Vishnu Kamath (Hoshangabad): Arising out of this, may I at the outset say how concerned I was to notice that voice of the Leader of the House is noticeably subdued and contrite. I do not know why it is so.

He has given us a list of the business for the current week. May I remind him of the fact that on the last day of the last session there were at least three or four items which were on the agenda and which could not be taken up at all—the Rules Committee's report and one or two other motions. Does he want to put them off to the last day of this session also, so that they may automatically get postponed to the next session? So let him keep these in mind and bring these up early in this session.

श्री सरजू पाण्डेय (रसड़ा): उपाध्यक्ष महोदय, मैं एक निवेदन करना चाहता हूँ। इस सिलसिले में कि हिन्दू यूनिवर्सिटी (अमेन्डमेंट) बिल जो पिछले दिनों कई बार पोस्टपोन हुआ है उसको अगले सप्ताह में ले लिया जाये क्योंकि वहाँ पर यूनिवर्सिटी का कारोबार खत्म हो रहा है।

Shri Satya Narayan Sinha: We are going to take it up during this session.

Mr. Deputy-Speaker: There is a Calling-Attention Notice.